

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**SHREE INDUSTRIES LIMITED OPERATING IN PAPER**  
**(FACTORY SITUATED AT AHMEDABAD)**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHREE INDUSTRIES LIMITED CIN: U74210DL1985PLC019851
2.	Address of the registered office	As per the details available on the MCA Master Data - 15-A Kewa Park Extension, New Delhi, NA, Delhi
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Land Bearing Survey no. 725, 726, 729, 730/1, 731, 732 (part), 782, and 787/2 of village Rajoda, Bavla, Tehsil Dholka, District Ahmedabad
5.	Installed capacity of main products/services	Land area measuring 24 acres and 11 and a half guntas (98,137 sq mtrs) with superstructure construction thereon built-up area of around 6,000 sq mtrs including Plant & Machinery  The CD is engaged in the manufacturing of paper.
6.	Quantity and value of main products/services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be sought by emailing to: <a href="mailto:cirp.shreeindustries@gmail.com">cirp.shreeindustries@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detail can be sought by emailing to: <a href="mailto:cirp.shreeindustries@gmail.com">cirp.shreeindustries@gmail.com</a>
10.	Last date for receipt of expression of interest	20-02-2024
11.	Date of issue of provisional list of prospective resolution applicants	25-02-2024
12.	Last date for submission of objections to provisional list	01-03-2024

13.	Date of issue of final list of prospective resolution applicants	07-03-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12-03-2024
15.	Last date for submission of resolution plans	11-04-2024
16.	Process email id to submit EOI	cirp.shreeindustries@gmail.com



**(Gautam Singhal)**

IBBI Reg. No. IBBI/IPA-001/IP-P01437/2018-2019/12240

Resolution Professional of M/s Shree Industries Limited

Address: C-35, Ground Floor, Vivek Vihar,

Phase-1, New Delhi - 110095

Email: gautam@klfindia.com,

cirp.shreeindustries@gmail.com

Mobile No: +91- 9811898418

Date: February 2<sup>nd</sup>, 2024

Place: New Delhi

# FORM G

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**Gautam Singhal**

Resolution Professional of Shree Industries Limited

**Reg. No.:** IBBI/IPA-001/IP-P01437/2018-2019/12240

**Address:** C-35, Ground Floor, Vivek Vihar, Phase-1, New Delhi - 110095

**Date:** 02.02.2024 **Email:** [gautam@klfindia.com](mailto:gautam@klfindia.com), [cirp.shreeindustries@gmail.com](mailto:cirp.shreeindustries@gmail.com)

**Place:** New Delhi

**Mobile No:** +91- 9811898418

# ફોર્મ જી

## એક્સપ્રેશન ઓફ ઇન્ટરેસ્ટ માટે આમંત્રણ શ્રી ઇન્ડસ્ટ્રીઝ લીમીટેડ પેપરમાં કાર્યરત (ફેક્ટરી અમદાવાદ ખાતે આવેલ છે)

(ઇન્સોલ્વેન્સી અને બેન્ક્રપ્ટસી (કોર્પોરેટ પર્સન્સ માટે ઇન્સોલ્વેન્સી રીઝોલ્યુશન પ્રક્રિયા) નિયમનો, ૨૦૧૬) ના નિયમન ૩૬એ (૧) હેઠળ

### સંબંધિત વિગતો

૧. કોર્પોરેટ દેવાદારનું નામ તેમજ પેન/સીઆઇએન/એલએલપી નં.	શ્રી ઇન્ડસ્ટ્રીઝ લીમીટેડ CIN: U74210DL1985PLC019851
૨. રજીસ્ટર્ડ ઓફીસનું સરનામું	એમસીએ માસ્ટર ડેટા મા ઉપલબ્ધ વિગતો મુજબ- ૧૫-એ, કેવા પાર્ક એક્સટેન્શન, નવી દિલ્હી, એનએ, દિલ્હી
૩. વેબસાઇટનો યુઆરએલ	પ્રાપ્ત નથી
૪. સ્થળની વિગતો જ્યાં મોટાભાગની જંગમ મિલકતો આવેલ છે.	સર્વે નં. ૭૨૫, ૭૨૬, ૭૨૯, ૭૩૦/૧, ૭૩૧, ૭૩૨ (પાર્ટ), ૭૮૨ અને ૭૮૭/૨ની જમીન, ગામ રજોડા, બાવળા, તાલુકો ઘોળકા, જિલ્લો અમદાવાદ.
૫. મુખ્ય ઉત્પાદનો/સેવાઓની ઇન્સ્ટોલ્ડ કેપેસિટી	જમીન એરિયા ક્ષેત્રફળ ૨૪ એકર અને અડધો ગુંઠ (૯૮,૧૩૭ ચો.મી.), તેમજ તેના પર બંધાયેલ સ્ટ્રક્ચર આશરે બિલ્ટઅપ એરિયા ૬,૦૦૦ ચો.મી. તેમજ પ્લાન્ટ અને મશીનરી. કોર્પોરેટ દેવાદાર પેપરના ઉત્પાદનમાં સંકળાયેલ છે.
૬. છેલ્લા નાણાકીય વર્ષમાં વેચાયેલ મુખ્ય ઉત્પાદનો/સેવાઓનો પુરવઠો અને કિંમત	શુન્ય
૭. કર્મચારીઓ/કાર્યકર્તાઓની સંખ્યા	શુન્ય
૮. વધુ વિગતો તેમજ બે વર્ષના વર્ષના છેલ્લા ઉપલબ્ધ નાણાકીય નિવેદનો (શી ડ્યુલ સાથે), કેરીટરોની યાદી યુઆરએલ પર ઉપલબ્ધ છે	વિગતો ઇમેઇલ મોકલીને મંગાવી શકાશે. cirp.shreeindustries@gmail.com
૯. કોડની કલમ ૨૫(૨)(એચ) હેઠળ રીઝોલ્યુશન અરજદારોની લાયકાત ઉપલબ્ધ છે:	વિગતો ઇમેઇલ મોકલીને મંગાવી શકાશે. cirp.shreeindustries@gmail.com
૧૦. એક્સપ્રેશન ઓફ ઇન્ટરેસ્ટ લેવાની છેલ્લી તારીખ	૨૦.૦૨.૨૦૨૪
૧૧. ભાવી રીઝોલ્યુશન અરજદારોની કામચલાઉ યાદી જારી કરવાની તારીખ	૨૫.૦૨.૨૦૨૪
૧૨. કામચલાઉ યાદીમાં વાંધાઓ જમા કરવાની છેલ્લી તારીખ	૦૧.૦૩.૨૦૨૪
૧૩. ભાવી રીઝોલ્યુશન અરજદારોની અંતિમ યાદી જારી કરવાની તારીખ	૦૭.૦૩.૨૦૨૪
૧૪. માહિતી મેમોરેન્ડમ, મુલ્યાંકન મેટ્રીક્સ અને ભાવી રીઝોલ્યુશન અરજદારો રીઝોલ્યુશન પ્લાન માટે અરજી જારી કરવાની તારીખ	૧૨.૦૩.૨૦૨૪
૧૫. રીઝોલ્યુશન પ્લાન જમા કરવાની છેલ્લી તારીખ	૧૧.૦૪.૨૦૨૪
૧૬. ઈઓઆઈ જમા કરવા માટે પ્રોસેસ ઇમેઇલ આઇડી :	cirp.shreeindustries@gmail.com

ગૌતમ સિંઘલ

શ્રી ઇન્ડસ્ટ્રીઝ લીમીટેડના રીઝોલ્યુશન પ્રોફેશનલ

રજી. નં.: IBBI/IPA-001/IP-P01437/2018-2019/12240

સરનામું: સી-૩૫, ગ્રાઉન્ડ ફ્લોર, વિવેક વિહાર, ફેઝ-૧, નવી દિલ્હી-૧૧૦૦૯૫

તા. : ૦૨.૦૨.૨૦૨૪

ઇમેઇલ: gautam@klfindia.com, cirp.shreeindustries@gmail.com

સ્થળ: નવી દિલ્હી

મોબાઇલ નં.: +૯૧-૯૮૧૧૮૯૮૪૧૮

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Place: New Delhi

Mobile No: +91- 9811898418

## प्रपत्र- 'जी'

अभिरुचि की अभिव्यक्ति हेतु आमंत्रण

### श्री इंडस्ट्रीज लिमिटेड कागज में संचालन (फैक्टरी अहमदाबाद में स्थित है)

भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 38ए (1) के अधीन

#### प्रासंगिक विवरण

1. कार्पोरेट देनदार का नाम साथ में पेन/सीआईएन/एलएलपी नं.	श्री इंडस्ट्रीज लिमिटेड सीआईएन: U74210DL1985PLC019851
2. पंजीकृत कार्यालय का पता	एमसीए मार्स्टर डेटा पर उपलब्ध विवरण के अनुसार – 15-ए केवा पार्क एक्सटेंशन, नई दिल्ली, एनए, दिल्ली
3. वेबसाइट का यूआरएल	लागू नहीं
4. उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	भूमि असर सर्वेक्षण नं. 725, 726, 729, 730 / 1, 731, 732 (भाग), 782, और 787 / 2 गांव राजोदा, बायला, तहसील डोलका, जिला अहमदाबाद
5. मुख्य उत्पादों / सेवाओं की स्थापित क्षमता	24 एकड़ और साढ़े 11 गुंटा (98,137 वर्ग मीटर) का भूमि क्षेत्र, उस पर अधिरचना निर्माण के साथ प्लांट और मशीनरी सहित लगभग 8,000 वर्ग मीटर का निर्मित क्षेत्र। कार्पोरेट देनदार कागज के निर्माण में लगी हुई है।
6. मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं	कुछ नहीं
7. कर्मचारियों / कामगार की संख्या	कुछ नहीं
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाढ़ की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं	विवरण ईमेल करके मांगा जा सकता है: <a href="mailto:cirp.shreeindustries@gmail.com">cirp.shreeindustries@gmail.com</a>
9. संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है	विवरण ईमेल करके मांगा जा सकता है: <a href="mailto:cirp.shreeindustries@gmail.com">cirp.shreeindustries@gmail.com</a>
10. अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	20 फरवरी 2024
11. संभावित समाधान आवेदकों की अंतरिम सूची जारी करने की तिथि	25 फरवरी 2024
12. अंतरिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	01 मार्च 2024
13. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	07 मार्च 2024
14. संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजना के लिए अनुरोध जारी करने की तिथि	12 मार्च 2024
15. समाधान योजनाएं जमा करने की अंतिम तिथि	11 अप्रैल 2024
16. ईओआई जमा करने के लिए संसाधित ईमेल आईडी	<a href="mailto:cirp.shreeindustries@gmail.com">cirp.shreeindustries@gmail.com</a>

तिथि: 02.02.2024

स्थान: नई दिल्ली

गौतम सिंघल

समाधान प्रोफेशनल, श्री इंडस्ट्रीज लिमिटेड

पंजीकरण सं.: IBB/IPA-001/IP-P01437/2018-2019/12240

पता: सी-35, ग्राउंड फ्लोर, विवेक विहार, फेज-1, नई दिल्ली-110095

ईमेल: [gautam@klfindia.com](mailto:gautam@klfindia.com), [cirp.shreeindustries@gmail.com](mailto:cirp.shreeindustries@gmail.com)

मोबाइल नंबर: +91-9811898418